

**LOK SABHA  
UNSTARRED QUESTION NO.1093  
TO BE ANSWERED ON 17<sup>th</sup> DECEMBER, 2018**

**Oil Extraction in Nagaland**

**1093. SHRI TOKHEHO:**

पेट्रो लयम और प्राकृतिक गैस मंत्री

**Will the Minister of PETROLEUM & NATURAL GAS be pleased to state:**

- (a) whether it is a fact that oil is being extracted along the Nagaland/Assam State boundary and if so, the details thereof along with quantum of oil extracted so far;
- (b) the year in which State Government of Nagaland allowed ONGC to conduct survey and investigate oil in Nagaland and whether extraction permission was also given in Nagaland; and
- (c) if so, the details thereof along with the quantum of oil extracted so far?

**ANSWER**

पेट्रो लयम और प्राकृतिक गैस मंत्रालय में मंत्री (श्री धर्मन्द्र प्रधान)

**MINISTER IN THE MINISTRY OF PETROLEUM & NATURAL GAS  
(SHRI DHARMENDRA PRADHAN)**

- (a) to (c): Oil & Natural Gas Corporation Limited (ONGC) initiated geological survey in the State of Nagaland along with adjacent areas and drilled first well in 1973 in Nagaland. ONGC commenced crude oil production from Champang field of Nagaland in 1980-81. Cumulative crude oil production by ONGC from Champang field of Nagaland from 1980 to 1994 is 1.036 million metric tonne (MMT). No production has taken place after 1994.

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